CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 113/MP/2025

Subject : Petition under Section 79(1)(a) of the Electricity Act, 2003 read with

Regulation 57 and 58 of the Central Electricity Regulatory Commission (India Electricity Grid Code), 2023 and Regulation 102 and 103 of the Central Electricity Regulatory Commission (Terms and Conditions of

Tariff) Regulations, 2024.

Petitioner : NTPC Limited

Respondents : North Bihar Power Distribution Company Limited and 6 others

Date of Hearing : **30.4.2025**

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Parties Present: Shri Venkatesh, Advocate, NTPC

Shri Abhishek Nangia, Advocate, NTPC Shri Mohit Gupta, Advocate, NTPC

Shri Sankalp Udgata, Advocate, Bihar Discoms

Record of Proceedings

At the request of the learned counsel for the Petitioner to place on record certain additional documents/information, the Commission adjourned the hearing of the petition.

- 2. Accordingly, the Petitioner is permitted to file additional documents/information, by **19.5.2025**, after serving a copy to the Respondents. The Respondents are permitted to file their replies, on or before **29.5.2025**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **5.6.2025**.
- 4. The Petition will be listed for hearing on **19.6.2025**.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

